

HIGH COURT OF CHHATTISGARH, BILASPUR

Endorsement

No. 762 /Confdl. /2019
II-02-02/2007

Bilaspur, dated the 04 / 07 /2019

A Copy of order/ endt. no. 6672/2184/XXI-B/C.G./19 dated 04.07.2019 of the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur forwarded to:-

- (1) Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (15) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Lordship.
- (16) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (17) Private Secretary to Registrar (Vigilance/ I. & E.), High Court of Chhattisgarh, Bilaspur for information.
- (18) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

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- (19) (i) Shri Shailesh Kumar Tiwari, Judge, Family Court, Ambikapur and
(ii) Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Jagdalpur

for information and compliance. He/she is directed to take over charge at his/her new place of posting on or before 18.07.2019 and send his/her handing and taking over charge reports. He/she is further directed that if he/she is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation of this Registry.

- (20) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujanj/ Bemetara/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/ Koriya (Baikunthpur)/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Surguja (Ambikapur)/ Uttar Bastar (Kanker) for information.
- (21) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Judicial/ D.E./ Admn./ Classification/ O/o R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Officer-on-Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- (24) Member Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- (25) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (27) Deputy Registrar (Accounts & Pay Bill/ Confidential/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (28) Assistant Registrar/Section Officer/In-Charge Accounts/ Checker/ Juvenile Justice Cell/ Budget/ Complaint/ Confidential / Establishment/ District Establishment /Library/ Pension /Protocol/ O/o R.G. Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

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4.7.2019

(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL

**GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002**

//ORDER//

Atal Nagar, dated 03.07.2019

F. No. /2184/XXI-B/C.G./19. In compliance of Memo No. 747/Confdl./2019 Bilaspur, dated 2nd July, 2019 and on recommendation of the Hon'ble High Court of Chhattisgarh, hereby, appoints the following members of Higher Judicial Service specified in column (2) of the table below to the post as mentioned in column (3) of the table below from the date they assume charge of their office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Post and place of posting
(1)	(2)	(3)
1.	Shri Shailesh Kumar Tiwari, Judge, Family Court, Ambikapur	Chairman, Permanent Lok Adalat, Jagdalpur
2.	Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Jagdalpur	Chairman, Permanent Lok Adalat, Durg

**By order and in the name of the
Governor of Chhattisgarh,**

|
**(Ravishankar Sharma)
Principal Secretary**

**Government of Chhattisgarh
Law & Legislative Affairs Department**

Endt.No. 6672 /2184/XXI-B/C.G./19.

Atal Nagar, dated 03.07.2019

04 JUL 2019

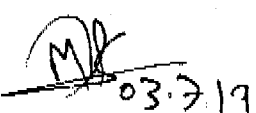
Copy forwarded to,-

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 747/Confdl./2019 Bilaspur, dated 02nd July, 2019,
2. Accountant General, Chhattisgarh, Raipur,
3. Shri Shailesh Kumar Tiwari, Judge, Family Court, Ambikapur
4. Smt. Prisilla Paul Horo, Chairman, Permanent Lok Adalat, Jagdalpur,
5. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,

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6. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nawa Raipur for perusal,
7. State Information Officer, NIC, Mantralaya, Atal Nagar, Nawa Raipur, for publication in the forthcoming E- Gazettes (Extra Ordinary),
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nawa Raipur, C.G. for publication in the forthcoming E- Gazettes (Extra Ordinary),
for information and necessary action.


03.7.19
(Maneesh Kumar Thakur)

Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department